

HIGH COURT OF SIKKIM
GANGTOK

No. 08...../HCS

Dated: 20.4.26

CIRCULAR

All Judicial Officers shall hereinafter submit their leave applications, including station leave and permission to use official vehicles etc., at least four days in advance. This condition may be relaxed in cases of medical or other emergencies beyond the control of the concerned Judicial Officer.

By Order,

Sd/-
REGISTRAR
(JUDICIAL SERVICE)

Memo No. IV (21)/Confdl./HCS/ 5792
Dated: 20.4.26
Copy to:

1. All Judicial Officers, Sikkim.